

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Circulated for I.R/
Admission on 15/5/92.

Dated: 15.5.92

Heard Mr. Jadhav for the
applicant. Issue notice to the
respondents returnable on
16th June for admission
hearing, and interim relief.
Interim relief at this stage
is rejected

Notice is issued
to Resp. on 20.5.92
MS

[Signature]
(M.Y. Motkar)
M/A

Dated 16.6.92

Mr. P.R. Jadhav for the
applicant. M.V.S. Narasimha for the
respondents. It is submitted by the
learned Counsel that he wishes
to withdraw the O.A. as cause
of action no longer survives.
Permission is granted to withdraw
the O.A. and it is dismissed as
withdrawn.

Order/Judgement despatched
to Applicant/Respondent(s)
on 22.6.92

[Signature]
24/6/92

[Signature]
(Usha Savara)
M(A)